

**Declaration of Assets and Liabilities**

Years **2024 - 2025**

**SANDEEP KUMAR SINHA**, Late **RAMESHWAR PD. SINHA**, aged **45** years, belonging to **STATE GOVERNMENT** service and presently working as **ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA** give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants\* :

**A. Details of movable assets**

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name |
|---------|---|--|------------------|------------------|------------------|----------------------|
|         |   |  | KUMARI APARAJITA | AASTHA SINHA     | AANYA SINHA      |                      |
| (i)     | Cash  | 20,000/-   | 10,000/-         |                  |                  |                      |
| (ii)    | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | SBI, BIHAR VIDHAN MANDAL BRANCH, PATNA SAVING ACCOUNT - RS. 2,92,000/- |                  | Nil              | Nil              | Nil                  |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Nil  | Nil              | Nil              | Nil              | Nil                  |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.         | LIC - ANNUAL - 12,720/-  | Nil              | Nil              | Nil              | Nil                  |
| (v)     | Motor Vehicles (details of make, etc.)  | HERO PASSION X-PRO BR-01 BS-8248                                       | Nil              | Nil              | Nil              | Nil                  |
| (vi)    | Jewellery (give details of weight and value)                                  | GOLD 60 GRAMS<br>SILVER-100 GRAMS                                      | Nil              | Nil              | Nil              | Nil                  |
| (vii)   | Other assets, such as values of claims/Interests                              | Nil  | Nil              | Nil              | Nil              | Nil                  |

**Note** :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Sandeep Kumar Sinha.*



**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sl. No. | Description   | Self | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name |
|---------|---|------|------------------|------------------|------------------|----------------------|
| (i)     | Agricultural Land<br>- Location (s)<br>- Survey numbers (s)<br>- Extent (Total measurement)<br>- Current market value                           | Nil  | Nil              | Nil              | Nil              | Nil                  |
| (ii)    | Non-Agricultural Land<br>- Location (s)<br>- Survey numbers (s)<br>- Extent (Total measurement)<br>- Current market value                       | Nil  | Nil              | Nil              | Nil              | Nil                  |
| (iii)   | Buildings (Commercial and residential)<br>- Location(s)<br>- Survey / door number (s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | Nil              | Nil              | Nil              | Nil                  |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey / door number (s)<br>- Extent (Total measurement)<br>- Current market value              | Nil  | Nil              | Nil              | Nil              | Nil                  |
| (v)     | Others (such as interest in property)   | Nil  | Nil              | Nil              | Nil              | Nil                  |

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

| Sr. No. | Description  | Name & address of Bank / financial Institutions(s) / Department (s) | Amount outstanding as on August, 2024 |
|---------|--|---|---------------------------------------|
| (a)     | (i) Loans from Banks   | SBI, B.V.C BRANCH   | 9,00,000/-                            |
|         | (ii) Loans from financial institutions   | Nil   | Nil                                   |
|         | (iii) Government Dues :<br>(a) dues to departments dealing with government accommodation       | Nil   | Nil                                   |
|         | (b) dues to departments dealing with supply of water   | Nil   | Nil                                   |
|         | (c) dues to departments dealing with supply of electricity                                     | Nil   | Nil                                   |
|         | (d) dues to departments dealing with telephones  | Nil   | Nil                                   |
|         | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil   | Nil                                   |
|         | (f) Other dues, If any   | Nil   | Nil                                   |

Sandeep Kumar Sarda

|     |   |     |     |
|-----|---|-----|-----|
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)] | Nil | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | Nil | Nil |
|     | (iii) Sales Tax [Only in case of proprietary business]  | Nil | Nil |
|     | (iv) Property Tax   | Nil | Nil |

**c. Personal Detail**

GPF/CPF/PRAN No. :- **PTS/BLA- 1138**

Gender :- **M** (M/F)

Date of Birth :- **2 0 0 2 1 9 7 8** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **ASSISTANT SECTION OFFICER, BIHAR VIDHAN SABHA, PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariate Service etc.)

Home District :- **BUXAR**

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature : Sandeep Kumar Sinha

Name of Employee : **SANDEEP KUMAR SINHA**

Designation : **Assistant Section Officer**

Department : **Bihar Vidhan Sabha, Patna**

Place : **PATNA**

Date : 13/02/2025

**Note :** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.